

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE GOPINATH.P.

FRIDAY, THE 15TH DAY OF MAY, 2020/25TH VAISAKHA, 1942

W.P(C) NO.9969 OF 2020

PETITIONER:-

AHALIA INTERNATIONAL FOUNDATION,
KOZHIPPARA P.O., PALAKKAD-678 557,
REPRESENTED BY ITS EXECUTIVE DIRECTOR.

BY ADVS. SRI GEORGE POONTHOTTAM (SR.)
SMT. NISHA GEORGE.

RESPONDENT:-

NATIONAL BOARD OF EXAMINATIONS,
ANSARI NAGAR, MAHATMA GANDHI MARG,
(RING ROAD), NEW DELHI-110029,
REPRESENTED BY THE DIRECTOR.
E-MAIL: E-MAIL@NATBOARD.EDU.IN

R1 BY S.SANAL KUMAR

THIS WRIT PETITION HAVING COME UP FOR ADMISSION ON 15.05.2020,
THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

O R D E R

Admit.

Sri.S.Sanal Kumar, learned standing counsel for the respondent takes notice.

2. The grievance of the petitioner is that the petitioner's institution has not been included in the list of institutions, which have been accredited by the respondent Board for conducting course in DNB P.G Courses.

3. The learned standing counsel on instruction submits that the inspection of the petitioner's institution could not be completed on account of lockdown due to Covid-19.

4. The learned senior counsel appearing for the petitioner would however submit that the inspection had already been completed in 2017.

5. The learned standing counsel for the respondent would submit that the first round of counseling for

admission has already commenced. He would submit that the petitioner's institution could be included in the list of accredited institution for the second round of counseling which is yet to be commenced. He would also state that the additional intake, which has been proposed by the petitioner, will be permitted by the respondent Board. The statement made by the standing counsel is recorded.

Post after three weeks.

Sd/-

**GOPINATH P
JUDGE**

SMA

APPENDIX

PETITIONER'S EXHIBITS:

EXHIBIT-P1. TRUE COPY OF THE INITIAL ACCREDITATION DATED 14.07.2011 GRANTED BY THE RESPONDENT TO THE PETITIONER COLLEGE.

EXHIBIT-P2. TRUE COPY OF THE ORDER DATED 31.10.2014 ISSUED BY THE RESPONDENT.

EXHIBIT-P3. TRUE COPY OF THE E-MAIL COMMUNICATION REF.NO.NBE/ACCR/GRANTED/2810226 DATED 31.01.2018 ISSUED TO THE PETITIONER HOSPITAL.

EXHIBIT-P4. TRUE COPY OF THE E-MAIL COMMUNICATION DATED 13.03.2020 ISSUED FROM THE OFFICE OF THE RESPONDENT TO THE PETITIONER HOSPITAL.

EXHIBIT-P5. TRUE COPY OF THE E-MAIL COMMUNICATION DATED 12.05.2020 ISSUED FROM THE OFFICE OF THE RESPONDENT TO THE PETITIONER HOSPITAL.

EXHIBIT-P6. TRUE COPY OF THE NOTICE DATED 27.04.2020 ISSUED FROM THE OFFICE OF THE RESPONDENT.

EXHIBIT-P7. TRUE COPY OF THE NOTICE DATED 01.05.2020 ISSUED BY THE RESPONDENT.